

774
8/8

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. _____ /DHC/GAZ.IIB/G.8/NALSA/2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

The Under Secretary/H.O.O.,
National Legal Services Authority,
B-Block, Ground Floor, Additional Building Complex,
Supreme Court of India,
New Delhi-110001.

1834

Sub.: Repatriation of Ms.Santosh Snehi Mann, DHJS, presently posted as Member Secretary, National Legal Services Authority, on deputation basis, to her parent cadre.

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to order repatriation of Ms.Santosh Snehi Mann, DHJS, presently posted as Member Secretary, National Legal Services Authority, on deputation basis, to her parent cadre, as the officer is due to retire on 30.09.2024 and the process of disbursal of retiral benefits to the officer at the time of her retirement is required to be initiated by the O/o the concerned Principal District & Sessions Judge in view of the notification dated 21.05.2024 (copy enclosed) issued by this Court.

You are, therefore, requested to relieve Ms.Santosh Snehi Mann, DHJS, so as to enable her to join her parent cadre.

Yours sincerely,

(Rakesh Kumar)
Deputy Registrar (Gaz. IIB)
For Registrar General

Encl.: As above

Endst. No. 4703 /DHC/GAZ.IIB/G.8/NALSA/2024

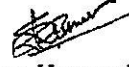
Dated: 06/8/24

Copy forwarded for information and necessary action to:-

- ✓ The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts.

OC (Judl.)
Handed to (Hqs)
C 7/08/24

3. Ms.Santosh Snehi Mann, DHJS, Member Secretary in National Legal Services Authority, New Delhi with the request to report to the Principal District & Sessions Judge, New Delhi District, Patiala House Courts, on being relieved.
4. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.


(Sandeep Kumar)
Admn. Officer (J) (Gaz.-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.


No. 28337-377 / F. 5(1)/2024

Dated, Delhi the 14 AUG 2024

Sub:- Repatriation of Ms. Santosh Snehi Mann, DHJS, presently posted as Member Secretary, National Legal service Authority on deputation basis, to her parent cadre.

Copy forwarded along with its enclosure for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi
